

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

04. I.A. 451/2024 in C.P. (IB)-401(MB)2023
CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.02.2024**

NAME OF THE PARTIES: Mehta Metalcon Pvt. Ltd.

Vs.

Sunita Developers Pvt. Ltd.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, matter could not be heard. List the **21.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//